LOK SABHA UNSTARRED QUESTION NO.2418 TO BE ANSWERED ON 1st August, 2016

NELP

2418. SHRI RAHUL SHEWALE: SHRI P.R SUNDARAM:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the details of Production Sharing Contract awarded under the ninth round of New Exploration Licensing Policy (NELP) along with the quantum of crude oil and natural gas extracted/produced from these oil blocks including investment made in this regard State/UT/blocks-wise including Tamil Nadu;
- (b) whether no exploration licence under NELP has been granted since 2012 and if so, the details thereof and the reasons therefor; and
- (c) whether the Government has made any estimation of unexplored oil reserves available in the country as on date and if so, the details thereof and the steps taken to incentivise them in a time bound manner, State/UT/oil block-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री धर्मेन्द्र प्रधान) (स्वतन्त्र प्रभार) MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): Under the ninth round of New Exploration Licensing Policy (NELP) 19 blocks were awarded and Production Sharing Contracts signed thereof. **Details are at Annexure-I.** No Production Sharing Contract was signed under the ninth round of NELP in the state of Tamil Nadu.

These blocks are under exploration phase and no oil or gas production has been produced so far.

- (b): There has been no bidding round under NELP after the 9th round of 2010. Government had initiated process for formulating a new policy for Exploration and Production of Hydrocarbon resources. The new policy named "Hydrocarbon Exploration Licensing Policy (HELP)" has since been notified by the Government on 30th March, 2016.
- (c): As per the current estimates out of a total of 28.08 billion tonnes of oil & gas resources in the country about 11.25 billion tonnes of resources could be established till date. Government has initiated project of Re-assessment of Hydrocarbon Resources for Sedimentary Basins and Deep water Areas by collating Geological & Geophysical data acquired over last two decades.

Following steps have been taken to explore the remaining resources:

i. Appraisal of all the remaining sedimentary areas

- ii. Expeditious exploration of yet to be explored areas through:
 - a. Award of exploration areas under HELP
 - b. Round the year bidding through open acreages licensing system
- iii. Following incentives are being offered to expedite exploration and production activities under HELP
 - a. Easy to administer contractual regime to remove bottlenecks and government intervention for expeditious exploration
 - b. Graded system of royalty payment for exploration in difficult and deep water
 - c. Freedom in gas pricing and selling on arm length basis.

To be referred in respect of Lok Sabha Unstarred Question No. 2418 dated 01.08.2016

Location Area wise Exploratory investment done on blocks awarded under NELP IX round as on 31.03.2016

Location Area	Block Name	Status	Exploratory Investment (MM\$) (P)
Assam	AA-ONN-2010/2	Operational	0.00
	AA-ONN-2010/3	Operational	0.00
Assam Total			0.00
Gujarat	CB-ONN-2010/1	Operational	1.54
	CB-ONN- 2010/10	PEL Awaited	0.06
	CB-ONN- 2010/11	Operational	4.06
	CB-ONN-2010/3	PEL Awaited	0.00
	CB-ONN-2010/4	PEL Awaited	0.00
	CB-ONN-2010/5	Operational	0.43
	CB-ONN-2010/6	Operational	2.76
	CB-ONN-2010/8	Operational	2.05
	CB-ONN-2010/9	Operational	3.43
Gujarat Total			14.32
Madhya Pradesh	VN-ONN-2010/1	PEL Awaited	0.00
	VN-ONN-2010/2	PEL Awaited	0.00
Madhya Pradesh Total			0.00
Rajasthan	RJ-ONN-2010/2	PEL Awaited	0.00
Rajasthan Total			0.00
Tripura	AA-ONN-2010/1	Relinquished	0.00
Tripura Total			0.00
Western Offshore	GK-OSN-2010/1	Operational	20.70
	GK-OSN-2010/2	Operational	25.84
	MB-DWN- 2010/1	Proposed for Relinquishment	11.96
	MB-OSN-2010/2	Operational	3.01
Western Offshore Total			61.51
Grand Total			75.83